

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.215 - **CP(IB)/152(AHM)2023**

With

ITEM No.216 - **IA/84(AHM)2024**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industrial Development Bank Of India
(Through Proposed RP Pooja Damir Miglani)

.....Applicant

Vs.

Rajeshkumar Antala Antala
(Personal Guarantor)

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vaibhav Kamble, Adv.

For the RP : Ms. Pooa Damir Miglani, Adv.

For Personal Guarantor : None

ORDER

CP(IB)/152(AHM)2023 & IA/84(AHM)2024

Relist the matter on 26.04.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)